

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:2170  
ANSWERED ON:18.12.2013  
CSSS IN OPERATION  
Jindal Shri Naveen;Kashinath Shri Taware Suresh

**Will the Minister of PLANNING be pleased to state:**

- (a) whether the performance of States in implementing Centrally Sponsored Schemes (CSSs) is satisfactory;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the broad criteria laid down for allocation of funds to the States under the CSSs;
- (d) whether the performance of States is given adequate weightage along with their needs while computing these allocations; and
- (e) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR PARLIMENTARY AFFAIRS & PLANNING (SHRI RAJEEV SHUKLA)

(a) to (e): The criteria for allocation of fund under Centrally Sponsored Schemes (CSS) to individual States are finalized by the concerned Ministry in accordance with the resource availability and the guidelines of the concerned CSS. The State Government implement the CSS in accordance with these guidelines. The releases of fund to the States are made by the administrative Ministries/Departments concerned based on various factors including proposals by State Governments, performance in utilization of funds earlier released and adherence to guidelines. The State Governments are also required to provide the respective state's share of CSS. A Statement showing the State-wise central releases under CSS during 2009-10 to 2012- 13 is given at Annexure.